

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :01/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION0109-AT11.00AM-11.05A.M.

173-ADMISSION-CODE-INVESTMENTTIPS -11.05AM

1	SEBI Appeal	617/2023	MOHAN LAL AGRAWAL AND ANR Vs. SEBI	GRV LEGAL ADV.
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Sub Matter : Misc. Application/0000840/2023
 Sub Matter : Misc. Application/0000841/2023
 Sub Matter(Disposed) : Misc. Application/0000842/2023
 Sub Matter(Disposed) : Misc. Application/0000843/2023

Misc. Application	840/2023	Mohan Lal Agarwal and Anr.- Delay Vs. SEBI	GRV LEGAL
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(Main Matter Number :SEBI Appeal/0000617/2023)

Misc. Application	841/2023	Mohan Lal Agarwal and Anr.-Stay Vs. SEBI	GRV LEGAL
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(Main Matter Number :SEBI Appeal/0000617/2023)

385 ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.08AM

2	SEBI Appeal	706/2023 (/0000)	KAVITA SARDA Vs. SEBI AND ANR	Rajiv Kumar Choudhary-Adv
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Sub Matter : Misc. Application/0000848/2023

3	SEBI Appeal	707/2023	M/s. FUTURESTIC INTERNATIONAL PVT.LTD Vs. SEBI	PANKAJ MISHRA-DIRECTOR
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4	SEBI Appeal	708/2023	Kantilal Shah Vs. SEBI	R.A.Dhoot and Co.
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Sub Matter : Misc. Application/0000938/2023
 Sub Matter : Misc. Application/0000939/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	709/2023	SUMAN GUPTA Vs. SEBI	FILFOX LAW GROUP
6	SEBI Appeal	710/2023	YOGESH KUMAR GUPTA Vs. SEBI	FILFOX LAW GROUP
7	SEBI Appeal	711/2023	KRIPA SECURITIES PVT LTD Vs. SEBI	R V LEGAL ADV
Sub Matter :		Misc. Application/0000954/2023		
Sub Matter :		Misc. Application/0000955/2023		
	Misc. Application	848/2023	KAVITA SARDA-DELAY Vs. SEBI AND ANR	Rajiv Kumar Choudhary-Adv
(Main Matter Number :SEBI Appeal/0000706/2023)				
	Misc. Application	938/2023	Kantilal Shah-EXEMPTION Vs. SEBI	R.A.Dhoot and Co.
(Main Matter Number :SEBI Appeal/0000708/2023)				
	Misc. Application	939/2023	Kantilal Shah-DELAY Vs. SEBI	R.A.Dhoot and Co.
(Main Matter Number :SEBI Appeal/0000708/2023)				
	Misc. Application	954/2023	KRIPA SECURITIES PVT LTD-DELAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000711/2023)				
	Misc. Application	955/2023	KRIPA SECURITIES PVT LTD-STAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000711/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>80-ADMISSION- COURT CODE-NONCOMPLIANCE-AT11.10AM</u>				
8	SEBI Appeal	715/2023	KISHORE PUNAMCHAND OSTWAL AND ANR Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
Sub Matter :		Misc. Application/0001107/2023		
9	SEBI Appeal	716/2023	KISHORE PUNAMCHAND OSTWAL HUF Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
Sub Matter :		Misc. Application/0001099/2023		
	Misc. Application	1099/2023	KISHORE PUNAMCHAND OSTWAL HUF-EXEMPTION Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
(Main Matter Number :		SEBI Appeal/0000716/2023)		
	Misc. Application	1107/2023	KISHORE PUNAMCHAND OSTWAL AND ANR-EXEMPTION Vs. BSE LTD AND ORS	INDIA LAW ALLIANCE
(Main Matter Number :		SEBI Appeal/0000715/2023)		
<u>273-MA HEARING-COURT CODE-MAMODIFICATION-AT11.12AM</u>				
10	Misc. Application	935/2023	JINDAL COTEX LTD AND ORS-MODIFICATION Vs. SEBI	Varun Litoriya Associate
(Main Matter Number :		SEBI Appeal/0000376/2019)		
	Misc. Application	1049/2023	JINDAL COTEX LTD AND ORS-DELAY Vs. SEBI	Varun Litoriya Associate
(Main Matter Number :		SEBI Appeal/0000376/2019)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>370-MA HEARING-COURTCODE-MASTAY-AT11.14AM</u>				
11	Misc. Application	1067/2023 (/0000)	ABHAY JAVLEKAR STAY Vs. SEBI	ADV. DHARSHANADIVYA SUBRAMANIAN

(Main Matter Number :SEBI Appeal/0000308/2021)

425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-11.16AM

Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
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(Main Matter Number :SEBI Appeal/0000372/2021)

12	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
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Sub Matter : Misc. Application/0000616/2021

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.20AM

13	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
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Sub Matter(Disposed) : Misc. Application/0000499/2021

SEBI Appeal	28/2023	DINESH BHANUSHALI Vs. SEBI	Jitendra Sharda Advocate
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Sub Matter(Disposed) : Misc. Application/0001635/2022
 Sub Matter(Disposed) : Misc. Application/0001636/2022
 Sub Matter(Disposed) : Misc. Application/0000317/2023

269-DISPOSAL-CODE-INVESTMENTADVISER-AT11.25AM

14	SEBI Appeal	456/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
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Sub Matter : Misc. Application/0000975/2023

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No. Case Type	Case No.	Name of Parties	Name of Advocates
SEBI Appeal	457/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter :	Misc. Application/0000976/2023		
Misc. Application	975/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKARMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000456/2023)			
Misc. Application	976/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKARMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000457/2023)			
<u>151-DISPOSAL-COURTCODE-VIKASAO-AT11.030M</u>			
31 Misc. Application	716/2023	LOKESH KUMAR GARG-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000523/2023)			
15 SEBI Appeal	520/2023	BIMLA DEVI JINDAL Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) :	Misc. Application/0000695/2023		
Sub Matter(Disposed) :	Misc. Application/0000696/2023		
Sub Matter :	Misc. Application/0001129/2023		
16 SEBI Appeal	521/2023	KAMINI JINDAL Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) :	Misc. Application/0000701/2023		
17 SEBI Appeal	522/2023	PRAVEEN BISHNOI Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) :	Misc. Application/0000710/2023		
Sub Matter :	Misc. Application/0001130/2023		
18 SEBI Appeal	523/2023	LOKESH KUMAR GARG Vs. SEBI	Triad Law Chambers
Sub Matter :	Misc. Application/0000716/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1129/2023	SEBI DELAY IN REPLY Vs. Bimla Devi Jindal	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000520/2023)				
	Misc. Application	1130/2023	SEBI DELAY IN REPLY Vs. Praveen Bishnoi	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000522/2023)				
<u>686-DISPOSAL-COURTCODE-GLOBALAO-AT11.35A.M.</u>				
19	SEBI Appeal	1022/2022	MANOJ CHHAGANLAL RATHOD HUF Vs. SEBI	APPELLANT IN PERSON
Sub Matter(Disposed) : Misc. Application/0000299/2023				
Sub Matter : Misc. Application/0000670/2023				
	Misc. Application	670/2023	Manoj Chhaganlal Rathod - HUF Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
(Main Matter Number :SEBI Appeal/0001022/2022)				